

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.6372
ANSWERED ON 05TH APRIL, 2018

FDI IN NATIONAL HIGHWAYS

6372. SHRI GAURAV GOGOI:
SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government has sought Foreign Direct Investment (FDI) for various National Highway projects in the last few years;
- (b) if so, the details of FDI proposals received, approved and funds allocated for the construction of National Highways during the last three years;
- (c) whether any criteria has been laid down for utilization of FDI amount; and
- (d) if so, the details in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) 100% Foreign Direct Investment (FDI) on automatic route is permitted in the Highway Sector. In addition, many foreign developers form joint ventures with Indian companies to bid for various National Highways projects.
